

**Central Administrative Tribunal
Principal Bench**

OA No.1036/2016

New Delhi, this the 5th day of August, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Chahatey Ram
Aged 58 years,
S/o Late Shri Atar Singh
R/o 14-B, Ganapati Nagar Railway Colony,
Behind Railway Hospital,
Jaipur 302 006.
Posted as Chief Administrative Officer (Construction)
North Western Railway. ... Applicant.

(Applicant is present)

Versus

1. Union of India
Through Secretary
Railway Board,
Ministry of Railways,
New Delhi 110 001.
2. Appointments Committee of Cabinet (ACC)
Through
Establishment Officer,
Department of Personnel and Training
North Block,
New Delhi 110 001.
3. Secretary
Department of Personnel and Training,
North Block,
New Delhi-110 001. Respondents.

(By Advocate : Shri Pushpendra Yadav for Shri R. N. Singh)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman :

The applicant who is present in court submits that he having been promoted, the present Application is rendered infructuous, disposed of as such.

**(K. N. Shrivastava)
Member (A)**

**(Permod Kohli)
Chairman**

/pj/